

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:816
ANSWERED ON:02.03.2010
VISA APPLICATION
Turkey Shri Manohar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of foreigners/Non-Resident Indians (NRIs), who have applied for visa and the number of applications approved by the Government during each of the last three years and the current year, country-wise;
- (b) whether there is any list of persons who are restricted from entering India;
- (c) if so, the details thereof;
- (d) whether the Government has received any representation from people's representative including Members of Parliament in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Information is being collected and will be laid on the Table of the House.
- (b) to (e): Names of foreign nationals who are considered undesirable from the security point of view and who commit offences under various Indian Laws and who violate the visa provisions etc. are placed in the Negative List. Foreign nationals whose names are placed in the Negative Lists are restricted from entering the country. Representations are received from various sources including Members of Parliament for review of the names of foreigners included in the Negative List. Review of names of foreigners included in the Negative List is being done as per an established procedure and is a continuous process. Since the list of foreigners included in the Negative List is a confidential document and keeping in view the security imperatives, this list is not disclosed.